

Loan for Fishing Trawlers

4568. SHRI K. A. SWAMY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Shipping Development Fund Committee is financing purchase of fishing trawlers;

(b) if so, the present terms and conditions of loans being granted;

(c) whether any applications have been accepted for fresh loans from various parties for purchase of trawlers since 1st January, 1980; and

(d) whether the Shipping Development Fund Committee also finance Multi-National Companies and MRTP companies for purchasing fishing trawlers?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) No, Sir

(b) Shipping Development Fund Committee was financing purchase of fishing trawlers till 31st December, 1978. The relevant rules under which the Committee was granting financial assistance to fishing trawlers have since been rescinded.

(c) and (d) Do not arise.

Capturing Indian Envoy's Car in Kampala

4569. SHRI CHITTA MAHATA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Indian Envoy's car was captured by the miscreants at gun point in Kampala; and

(b) if so, the details in this regard and action taken by Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The official car of our High Commissioner in Kampala was seized by armed robbers at about 4 PM on the 20th June, when the local driver of the High Commission had gone to get petrol for the car. Four persons in a car wearing civilian clothes and carrying machine-guns stopped the car, asked driver at gun point to get out and drove away with the car.

Immediately following the armed robbery, our High Commissioner informed both the police and military authorities in Kampala. The Uganda authorities have succeeded in recovering the car from a border town in Uganda in damaged condition. The car has been restored to our High Commission.

Amount of P.F. outstanding against Textile Mills, Indore

4570. SHRI PHOOL CHAND VERMA: Will the Minister of LABOUR be pleased to state:

(a) whether various textile mills in Indore including NTC mills, Raj Kumar Hukamchand and Hope Textile Mills have not deposited their contribution of employees provident fund;

(b) whether this matter has also been reported to Government; and

(c) if so, the action taken so far?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (c). The requisite information is being collected and will be laid on the Table of the House.

Military Tie-up between Chalna, Japan and USA

4571. SHRI BHOGENDRA JHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that during the recent visits of the Prime Min-